DR. K. L. SHRIMALI: The . Chief Minister, Rajasthan (Chairman); Education Minister, Rajasthan; Prof. Sitaram Kohli; Director of Archives, Government of India; Shri J. K. Roy. (then) Superintendent, Central Asian Antiquities Museum, New Delhi: Shri Raj Bahadur, (then Deputy Minister for Communications); Dr. M. L. Sharma, Director of Archives, Rajasthan.

Oral Answers

डा॰ रघुबीर सिंह : क्या यह कमेटी उन कागजात की भी जांच करेगी जो कि महाराज जयपुर के निजी संग्रह में हैं ?

डा॰ के॰ एल॰ श्रीमाली : इस कमेटी का यह प्रयत्न होगा कि जितने भी रिकार्ड स हैं उनकी जांच करने की कोशिश करे।

SHRI H. C. MATHUR: May I know, Sir, whether the Maharaja of Jaipur has agreed to place at the disposal of this Committee all the records that he holds with him at present?

DR. K. L. SHRIMALI: I shall need notice with regard to that particular question.

SHRI H. C. MATHUR: Is it not a fact that this Committee was appointed quite .a long time back and no progress has been maue so

श्री नवाब सिंह चौहान : क्या पहली पुछताछ में वहां के ग्रधिकारियों ने यह नहीं वतलाया कि वहां क्या क्या चीजें प्राप्त हई हैं ?

डा० के० एल० श्रीमाली : ग्रभी तक हमारे पास पूरी रिपोर्ट ग्राई नहीं है।

DR. K. L. SHRIMALI: That is so. The Committee was appointed in March, 1953 and the actual survey of records was started only during 1955. The Committee said that this could not be taken up earlier because it was felt that a central records office should be set up in Rajasthan before this work could be taken up. Now, the work is going on.

SHRI B. B. SHARMA: How many such slow moving committees are there in the Education Ministry?

to Questions

MR. CHAIRMAN: He cannot answer.

श्री कन्हेयालाल दौ० वैद्य : जयपूर की भांति हिन्द्स्तान के दूसरे राजे महाराजों के पास जो ऐसा पुराना साहित्य है, क्या सरकार उसकी भी जांच करवायेगी ?

डा० के० एल० श्रीमाली : जी हां। जो यह सर्वे होगा उसमें पूराने राजस्थान की जो स्टेट्स हैं जयपुर, कोटा, झालावाड़, करौली, बुंदी, किशनगढ़ ग्रादि, इन सब में जांच हो जायगी।

श्री फल्हैयालाल दौ० वैद्य: मेरा प्रश्न दूसरे राज्यों, दूसरे प्रान्तों के सम्बन्ध में है। राजस्थान की भांति ग्रौर भी ऐसे राज्य हैं जिनमें ऐसी व्यवस्था मौजूद है, तो क्या उनकी भी सरकार जांच करवायेगी ?

डा० के० एल० श्रीमाली : यह प्रश्न राजस्थान के रिकार्डस के बारे में है। यदि ग्राप ग्रपना प्रश्न ग्रलग से करेंगे तो मैं जवाब दे दुंगा।

*287. [The questioner (Shri Krish-nakant Vyas) was absent. For answer vide cots. 2046-2047 infra.]

*288. [The questioner (Shri Bhupesh Gupta) was absent. For answer, vide col. 2047 infra.]

EMERGENCY RECRUITMENT TO INDIAN ADMINISTRATIVE SERVICE

*289. SHRI N. C. SEKHAR: Will the Minister for HOME AFFAIRS be pleased to state:

- (a) whether Government propose to undertake any emergency recruitment to the Indian Administrative Service shortly; and
- (b) if so what are (i) the reasons for, and (ii) the details of, this recruitment?

THK MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The matter is under active consideration and a decision is likely to be announced shortly

SHRI N. C. SEKHAR: May I know Sir, before we take up this question for consideration, whether the existing I.A.S. men^ will be made permanent?

SHRI B. N. DATAR: I could not hear the hon. Member.

MR. CHAIRMAN: Before you announce a decision about the future, will you see to it that the present temporary I.A.S. men are confirmed—that is what he asks.

SHRI B. N. DATAR: So far as the I.A.S. are concerned, there is nothing like a • temporary I.A.S. They are either on probation or confirmed.

SHHI H. C. MATHUR: May I know, Sir, if the hon. Minister remembers that he categorically stated on the floor of the House that there would be no emergency recruitment? And, if so, what circumstances have led him to revise that decision and what is the present position?

SHRI B. N. DATAR: Sir, the requirements of the Central Government and also of the State Governments are increasing in view of the Second Five Year Plan and that is the reason why we are considering the question of having an emergency recruitment.

SHRI H. C. DASAPPA: Have there been any suggestions from any State Governments that they want more hands; and, if so, what are the names of the States?

SHRI B. N. DATAR: Yes, Sir. In fact, we have received suggestions from numerous State Governments and their requirements in this respect, so far as the I.A.S. is concerned, are roughly in the heighbourhood of about 80 more officers.

SHRI M. GOVINDA REDDY: May i know, Sir, if the State Lists of the I.A.S. of all States are finalised?

SHRI B. N. DATAR: That is a different question.

SHRI M. GOVINDA REDDY: In view of conducting the emergency cruitment, the Government must hav visualised the number thai will have to be taKen and that necessarily pre supposes that the recruited number in the present State Lists should have been finalised.

SHRI B. N. DATAR: 1 may answt the hon. Member's question in thi. way that some matters are still pent ing before the U.P.S.C. As soon s they are received, they will he finalis ed. "

SHRI KISHEN CHAND: May I know from the hon. Minister whether these emergency appointments will be for a temporary period or on a permanent basis?

SHRI B. N. DATAR: They would become members of the I.A.S.

SHRI KISHEN CHAND: May I know from the hon. Minister why the number of recruitment by the competitive examination is not increased and why this method is being adopted?

SHRI B. N. DATAR: The usual competitive examination is already there. Promotion from the State officers will also be there. In addition, a certain number of officers would be taken from what is known as the open market by this emergency recruitment board.

Shri H. C. MATHUR: Sir, does the hon. Minister remember that it was only after the decision had been taken regarding the fixation of the cadre of the various States that the Government had decided not to make any recruitment? So, this answer which has been made now by the hon. Minister about the increased number demanded, does not hold good, because the decision not to have recruitment on in emergency basis was arrived at,

as I said, on the floor of this House only after the cadre had been fixed.

Oral Answers

SHRI B. N. DATAR: When the cadre was fixed some time ago, this question was not directly before the Government. Then, subsequently as the Second Five Year Plan was being considered and finalised, it was found by the State Governments and the Central Government also, that more I.A.S. Officers would be required. That is the reason why this question was taken up. And I may point out to the hon. Member that only a small number, out of our requirements, will be on the recommendations of this emergency recruitment board.

SHRI H. C. DASAPPA: I asked for the particular States which had asked for this additional recruitment and that information has not yet been given.

SHRI B. N. DATAR: The hon. Member has not asked for this particular information so far as this question is concerned. He has asked it only just now. I should like to have notice

SHRI N. C. SEKHAR: May I know, Sir, in view of the fact that Government is going to consider the question of recruiting I.A.S. officers for the Second Five Year Plan, whether that recruitment will be made from the State Services or from those among the Central Services?

SHRI B. N. DATAR: Sir

MR. CHAIRMAN; You said that certain, numbers will be selected by an open competitive examination. You said, again, some by promotions from the States; the third you said from the 'open market' to use your expression. That is what you said.

SHRI B. N. DATAR: That is a technical expression.

SHRI AHMAD SAID KHAN: The recruitment from the open market, will it be through the Public Service Commission?

SHRI B. N. DATAR: It will be done through an emergency recruitment board

to Questions

DR. RAGHUBIR SINH: Ad hoc.

SHRI B. N. DATAR: An ad hoc emergency recuritment board on which the U.P.S.C, will be very largely represented.

SHRI H. C. DASAPPA: May I know, Sir, why ft is that they should constitute an ad hoc recruitment board and extend the generosity of membership to one or two members of the U.P.S.C? Why not leave it to the U.P.S.C, to do this very thing?

SHRI B. N. DATAR: That is a suggestion which we shall consider.

SHRI H. C. DASAPPA: It is not a suggestion, Sir. I want to know the reasons.

(No reply)

SHRI KISHEN CHAND: The hon. Minister has not answered my question.

MR. CHAIRMAN: What is your question?

SHRI KISHEN CHAND: My question was, what reasons had led the Government to the conclusion that instead of recruitment by the competitive examination, they should approach the 'open market', the term used by the hon. Minister?

SHRI B. N. DATAR: In the open market also applications should be called for. Certain conditions would be laid down and very qualified people will be taken.

MR. CHAIRMAN; Next question.

WATER RESOURCES DEVELOPMENT TRAINING CENTRE, ROORKEE

*290. DR. RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to state:

whether the Water Resources Development Training Centre opened